

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 4132
TO BE ANSWERED ON 3RD APRIL, 2018**

MANDATORY HIV/AIDS TEST FOR PREGNANT WOMEN

4132. SHRI SANJAY SETH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is mandatory for pregnant women to undergo HIV/AIDS test, if so, the details thereof;
- (b) the details of pregnant women tested alongwith the number of them diagnosed with the HIV/AIDS during last three years;
- (c) whether there is a gap between HIV/ AIDS infected children and such infected children who are getting treatment, if so, the details thereof; and
- (d) the other measures taken/proposed to be taken by Government to curb Mother-to- Child Transmission (MTCT) HIV transmission and to reduce the stigma associated with such mothers and children in the country?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): No.

(b): The number of pregnant women tested for HIV and diagnosed with HIV/AIDS during the last three years is follows.

Financial Year	No. of pregnant women tested for HIV	No. of pregnant women diagnosed with HIV/AIDS
2014-15	11,762,731	10,197
2015-16	12,746,464	9,533
2016-17	16,831,201	9,075

(c) & (d): Yes, there is a gap of about 15.9% between HIV/AIDS infected children and those who are getting treatment. This is because of the eligibility criteria for initiation of Antiretroviral therapy (ART) before the “Test and Treat Policy” was implemented. The programme is trying to bridge this gap by reaching out to the children through “Mission Sampark”.

NACO undertakes multimedia campaigns which include mass media supported by outdoor media such as hoardings, bus panels, information kiosks, folk performances and exhibition vans to reduce stigma and discrimination at health care settings and communities, across the country.